

centres for rehabilitating the people affected by the Hirakud Dam Project; and

(b) out of the amount referred to in part (a), what amount has been spent on (i) establishment charges, (ii) purchase of tractors and bulldozers and (iii) other items of expenditure?

**The Minister of Planning and River Valley Schemes (Shri Nanda):** (a) and (b). The information is being collected from the Government of Orissa and will be placed on the Table of the House as soon as it is received.

#### SHORTAGE IN CLOTH PRODUCTION

**\*786. Shri Morarka:** Will the Minister of Commerce and Industry be pleased to state the total loss of production of cloth due to power shortage in Bombay in 1951 and 1952?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** About 105 million yards.

#### EXCHANGES

##### VACANCY NOTIFIED TO EMPLOYMENT

**\*787. Shri P. N. Rajahoj:** Will the Minister of Labour be pleased to state:

(a) how many vacancies were notified to the Employment Exchanges by the different departments of the Government of India for recruitment to Class III and Class IV cadres; and

(b) how many of these were notified as reserved for the Scheduled Castes?

**The Minister of Labour (Shri V. V. Giri):** (a) Separate figures are not maintained exclusively for Class III and Class IV cadres.

(b) Does not arise.

#### श्रमिक बस्तियां

\*७८८. श्री बी० आर० वर्मा : क्या श्रम मंत्री यह बतलाने की कृपा करेंगे कि सरकार के पास श्रमिक बस्तियां बनाने की कोई योजना है, और यदि है, तो उस में क्या प्रगति हुई है ?

#### LABOUR COLONIES

**[\*788. Shri B. R. Verma:** Will the Minister of Labour be pleased to state what scheme Government have for the construction of labour colonies, and if so, the progress made therein?]

**The Minister of Labour (Shri V. V. Giri):** The Government of India have

two schemes for housing labour—one for industrial workers and the other for coal-miners. Under the Industrial Housing Scheme 1712 houses have been constructed in Bombay so far and 400 houses are under construction in Madhya Pradesh, 108 in Bihar, and 261 houses in Orissa. Under the scheme for housing coal-miners, 1566 houses have been constructed at Bhuli in Jharia Coalfields; 48 houses at Bijoynagar in Raniganj Coalfields; and 539 houses in the railway collieries, by the Coal Mines Labour Welfare Fund.

A further project of 481 houses has been sanctioned under the subsidy scheme under which 54 houses have been constructed and 49 are under construction. Under this scheme, the Coal Mines Labour Welfare Fund pays a subsidy to the coal-miners equal to 20 per cent. of the cost of construction or Rs. 600 per house, whichever is less, if the houses are built in accordance with the plans and specifications prescribed by the Fund.

#### DEVELOPMENT WORKS IN MADRAS STATE

**\*789. Shri Veeraswamy:** Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) what are the various development works to be undertaken in Madras State under the Five Year Plan; and

(b) the names of the places where such works will be executed?

**The Minister of Planning and River Valley Schemes (Shri Nanda):** (a) and (b). A statement giving particulars of the irrigation and power projects in the Madras State and the districts to which they relate is placed on the Table of the House. [See Appendix IV, annexure No. 28.]

#### REFUSAL OF PASSPORT TO DR. K. M. ASHRAF

**\*791. Shri H. N. Mukerjee:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that Dr. K. M. Ashraf, an Indian national, was refused a passport for which he had applied to our Consular Office in London in February, 1948 and on subsequent dates;

(b) whether it is a fact that the said Dr. K. M. Ashraf was declared an evacuee late in 1951, and when in January this year he requested our High Commissioner to visa a travel document issued to him by the British Home Office, the request was turned down; and